BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

CA(CAA) No.434/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M.

Name of the Company		Trimurti Grihanirman Pv	t.Ltd.	
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1. (CA SLASHI	A2 401 WA	PET (TO NEA	Hay-
			ORDER	8/11/17

ORDER

Ld. Pr. CA for the petitioner is present.

Heard the arguments of the Ld. Pr. CA. Petitioner has made a request for dispensation of meeting of shareholders as well as creditors. Petitioner has not filed the affidavit of consent of the transferee company of secured creditors. Ld. Pr. CA for the petitioner has sought leave of the Court for filing consent and prayed for adjournment on the ground for consulting his clients.

Petitioner has also not filed the auditor's report which is a statutory requirement. Petitioner is directed to file auditor's report by 30/11/2017.

List on 08/12/2017 for hearing.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)